

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 123**

**IA No.1029/23**

**In**

**CP(IB) No. 72/Chd/Chd/2021**

**(Admitted)**

**IN THE MATTER OF:**

**Punj Security & Housekeeping  
Services Pvt. Ltd.**

...

**Petitioner**

**Under Section: 10, 33 (1) (b) (i) to (iii) r/w 33(3) IBC 2016**

**Order delivered on 14.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 09.07.2024.

Sd/-

**Court Officer**